Annexure – 3 Name of the corporate debtor: Brandscale Innovations Private Limited; Date of commencement of CIRP: April 24, 2025; List of creditors as on: November 17, 2025 List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

(Allious III V)															
S	Name of creditor	Identification	Details	of claim received	Details of claim admitted						Amount	Amount	Amount of	Amount of claim	Remarks, if any
N	0	No.									of	of any	claim not	under verification	
			Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount covered	Whether	% voting	contingen	mutual	admitted		
			receipt		admitted		by	by guarantee	related	share in	t claim	dues,			
			-				security interest		party?	CoC		that			
							-					may be			
						Claim for working capital									
1	Jana Small Finance Bank Limited		08-May-25	12,78,58,216.16	12,32,21,219.00	loan availed by Corporate	12,32,21,219.00	Yes	No	86.27%	-	-	46,36,997.16	-	
						Debtor									
						Claim for working capital				0 - 101					
2	UC Inclusive Credit Private Limited		19-Aug-25	1,24,76,517.00		loan availed by Corporate	1,24,76,517.00	Yes	No	8.74%	-	-	-	-	
						Debtor									
2	TOTAL			14,03,34,733.16	13,56,97,736.00		13,56,97,736.00	-		95.01%	-	-	46,36,997.16	0	